

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-311
IB-2548/(ND)/2019

IN THE MATTER OF:

Manali Digi Commerce Pvt Ltd.
V/s
Trinitron Softech Pvt Ltd.

....Applicant

.....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 07.11.2019

CORAM:

MS. INA MALHOTRA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel for the Petitioner has put in appearance and in pursuance to the earlier order has filed affidavit of service. None present on behalf of the respondent. They ^{are} ~~may~~ proceeded ex-parte. Be put up for further argument on 27.11.2019

Sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-

(INA MALHOTRA)
MEMBER (J)